



2026:DHC:7653



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010473042019

+ **OMP (ENF.) (COMM.) 208/2019**

INOX AIR PRODUCTS PRIVATE LIMITED

.....Decree Holder

Through: **Mr. Umang Katariya, Adv.**

versus

RATHI ISPAT LIMITED

.....Judgement Debtor

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **08.09.2026**

1. At the outset, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present petition.

2. Accordingly, the present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 8, 2026/gunn